

Name of Corporate Debtor Opto Circuits India Limited
CIN Number L85110KA1992PLC013223
Date of Commencement of CIRP 16-11-2022
Date of Appointment of IRP 16-11-2022
List of Claim as on date 08.01.2024
Registration Number IBBI/IPA-001/IP-P00245 /2017-18/10474
Name of IP Mr. Pankaj Srivastava

Filing under clause (ca) of sub-regulation 2 of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Person) Regulations, 2016

(Amount in Rs.)

Sr. No	Category of Creditors	Summary of Claimed received		Summary of Claimed Admitted			Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of Claims	Amount	No. of Claims	Amount of claims admitted	% share in total amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	0.00%	-	-	-		
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	0.00%	-	-	-		
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	9	24,19,96,46,720	9	22,99,99,34,914	95.63%	-	84,65,46,833	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	2,88,55,56,066	2	82,55,24,688	3.43%	2,06,00,31,379	2,06,00,31,379	-	4	
5	Operational creditors (Workmen)	86		86	12,46,56,669	0.52%	-	-	-	5	
6	Operational creditors (Employees)		12,46,56,669			0.00%	-	-	-		
7	Operational creditors (Government Dues)	2	4,89,86,196	2	4,43,60,343	0.18%	-	45,88,891	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	9	4,63,93,439	9	4,63,93,439	0.19%	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	94,93,183	1	94,93,183	0.04%	-	-	-	9	
Total		109	27,31,47,32,273	109	24,05,03,63,236	100.00	2,06,00,31,379	2,91,11,67,103	-		

Note 1 : Claims submitted to IRP/RP are verified as per supporting documents submitted and are subject to reconciliation with complete/correct books of accounts/records of the Corporate Debtor yet to be provided by Erstwhile management to IRP/RP

Annexure 1

Name of the corporate Debtor: Opto Circuits (India) Ltd.

Date of Commencement of CIRP: 16.11.2022

List of creditors as on: 08.01.2024

List of Secured Financial Creditors belonging to any class of creditors

(Amount in INR)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claims	Amount of any mutual dues, that may be	Amount of claims not admitted	Amount of claims under verification	Remarks, if any		
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	whether related party	% of voting share in CoC							
						NIL									

--

Annexure 2

Name of the corporate Debtor: Opto Circuits (India) Ltd.

Date of Commencement of CIRP: 16.11.2022

List of creditors as on: 08.01.2024

List of unsecured financial creditors belonging to any class of creditors

(Amount in INR)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	whether related party	% of voting share in CoC					
					NIL								

--

Annexure 3

Name of the corporate Debtor: Opto Circuits (India) Ltd.

Date of Commencement of CIRP: 16.11.2022

List of creditors as on: 08.01.2024

List of Secured Financial Creditors (other than financial creditor belonging to any class of creditors)

(Amount in INR)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	whether related party	% of voting share in CoC					
1	ICICI Bank	12-12-2022	1,61,39,03,054	1,61,39,03,054	Non Fund Based - Secured	-	No	6.77%	-	-	-	-	Value of security: Opto Circuits India Limited - Nil. Security over current and movable fixed assets of Criticare Systems Sdn Bhd. (@Wholly owned step down subsidiary of borrower based out of Malaysia) - value of security estimated as NIL ; Criticare Systems Sdn. Bhd Suite 23-05, 23rd Floor Menara Zurich, No 15 Jalan Dato Abdullah Tahir, Johor Bahru, Johor, Malaysia
2	State Bank of India	09-12-2022	5,36,11,60,486	5,36,11,60,486	Fund Based - Secured	-	No	22.50%	-	-	-	-	Primary: Pari Pasu Charge on Company's entire stocks and receivables along with DBS Bank Ltd., Indusind Bank Ltd. And Standard Chartered Bank. Collateral: 8/4 of Land and building standing in the name of OCL situated at Plot No. 83, Sy No 62 part, measuring 1.5 acres at Doddathagur Hobli, Begur Taluk, Bangalore South Taluk(exclusively to SBI); 1st Charge on the other fixed assets of the company (excluding assets financed by DBS Bank); Guarantee-Personal Guarantee of Promoters
3	JCF Yes Trust 2022-23/18 Trust(JCF ARC) vide letter dated 30/10/22 recd on 05/01/23 Earlier claimed as Yes Bank	14-12-2022	69,98,45,064	69,98,45,064	Fund Based - Secured	-	No	2.94%	-	-	-	-	First Pari Pasu charge over current assets created vide hypothecation deed date 12.11.2011; Demand Promissory note along with letter of continuity dated 12.11.2021
4	Assets Care and Reconstruction Enterprise Limited acting in its capacity as trustee of ACRE-144-TRUST vide email dated 28.11.2023 (earlier claimed by Standard Chartered Bank, India)	13-12-2022	6,94,88,87,607	6,94,88,87,607	Fund Based - Secured	-	No	29.17%	-	-	-	-	All present and future book debts, outstanding moneys receivable, claims and bills which are due and owing or which have at any time during the continuance of this security become due and owing to the defendant in the course of its business by any person, firm, company or body corporate or by the government department or office or any municipal or local or public or semi government body or authority or any body corporate or undertaking or project whatever in the public sector all present and future stock in trade consisting of raw material, finished goods in process of manufacturing and other merchandise whatsoever, being moveable properties, now or at any time after the execution of the Memorandum of Hypothecation: (i) belonging to the defendant; or (ii) at the Defendant's disposal; or (iii) stored or be stored or brought in to upon or in course of transit to the defendant's factory or premises including at the plot No. 83, Electronics City, Bengaluru South, Kamataka 560100 or at any other place in the defendant's possession or occupation or at any other place)
5	Bank of Nova Scotia	16-12-2022	3,66,27,73,140	3,30,89,96,856	Fund Based - Secured	-	No	13.89%	-	-	6,11,312	-	Hypothecation of Goods and Receivables; Corporate Guarantee issued by Opto Infrastructure Limited; Demand Promissory Notes; Letter of continuity for continuing security in relation to overdraft/cash credit account; agreement for commercial letter of credit; letter of counter guarantee/indemnity; MOE recording title deeds by Opto Infrastructure limited; Declaration of clear title of the immovable properties mortgaged by deposit of title deeds
6	Indusind Bank	21-12-2022	16,46,53,898	16,46,53,898	Fund Based - Secured	18,65,77,551	No	0.69%	-	-	-	-	Corporate Guarantee by Opto Infrastructure Limited ; Immoveable Property owned by Opto Infrastructure Limited and Exclusively Mortgaged to Indusind Bank for Loan availed by Opto Circuits India Ltd.; 2. Equitable mortgage on the property (KIADB Land) at Nanjangud owned by Opto Infrastructure Ltd(OIL) for facility availed by Opto Circuits India Limited; "All that piece and parcel of property bearing Sy No. 81 measuring 2 Acres, Sy No. 82/1 measuring 3 acres 20 guntas, sy no. 82/2 measuring 3 acres 16 guntas, sy no. 83/1 measuring 1-37, sy no. 84 measuring 2 acres 05 guntas, Sy no. 86/1CP measuring 1acre, sy. no. 88/2 measuring 3 acres 30 guntas, sy no. 89/1A measuring 5 acres 4 guntas, sy no. 89/1B measuring 2 acres 03 guntas, sy no. 90 measuring 3 acres 32 guntas, situated at kallajalli village, kasaba hobli, Nanjangud Taluk Mysore District. "; 3. Paripasu charge on stock and book debts of the company ; 4. pledge of shares of Eurocor Malaysia and Unetix USA
7	DBS Bank Limited, Singapore	10-01-2023	18,73,60,701	18,73,60,701				0.79%					First ranking and exclusive charge on all moveable fixed assets of the company as describe in Schedule 1 and relevant insurance policies as mentioned in Schedule 2 of Deed of Hypothecation dated July 15, 2009
8	DBS Bank India Limited	10-01-2023	2,92,47,34,819	2,92,47,34,819				12.28%					All the current assets of the company such as stock of all finished goods, semi-finished goods, work in progress and raw materials belonging to the borrower; all the borrower present and future book debts, outstanding monies receivables, claims, bills, contracts, engagements, securities, investments, rights and assets pertaining to any credit facility which are due adn payable to the borrower as mentioend in agreement for hypothecation dated 22nd december 2008
9	HDFC Bank	15-02-2023	2,63,63,27,950	1,79,03,92,429				7.51%			84,59,35,521		Rs.84,53,551 rejected is because excess rate of interest was charged than the agreed rate and the same is communicated to the HDFC bank)
	Total		24,19,96,46,720	22,99,99,34,914		18,65,77,551		96.54%	-	-	84,65,46,833	-	

Note 1 : Claims submitted to IRP/RP are verified as per supporting documents submitted and are subject to reconciliation with complete/correct books of accounts/records of the Corporate Debtor yet to be provided by Erstwhile management to IRP/RP

Annexure 4

Name of the corporate Debtor: Opto Circuits (India) Ltd.

Date of Commencement of CIRP: 16.11.2022

List of creditors as on: 08.01.2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	whether related party	% of voting share in CoC					
1	Standard Chartered Bank Malaysia Berhad	14-12-2022	82,55,24,687	82,55,24,687	Corporate Guarantee	-	No	3.46%			-	-	Translated copy of Malaysian Court Order invoking corporate guarantee awaited
2	Opto Infrastrucutre Ltd (In CIRP)	08-12-2022	2,06,00,31,379	1	Corporate guarantee invoked in respect of subsidiary company	1,00,00,00,000	Yes	0%	2,06,00,31,379.00		2,06,00,31,379	-	claim filed by principle lender admitted, corporate guarantee considered contingent upon CIRP process of claimant
		2,88,55,56,066	82,55,24,688			1,00,00,00,000	-	0	2,06,00,31,379	-	2,06,00,31,379	-	

Note 1 : Claims submitted to IRP/RP are verified as per supporting documents submitted and are subject to reconciliation with complete/correct books of accounts/records of the Corporate Debtor yet to be provided by Erstwhile management to IRP/RP

Annexure 5

Name of the corporate Debtor: Opto Circuits (India) Ltd.

Date of Commencement of CIRP: 16.11.2022

List of creditors as on: 08.01.2024

		List of operational creditors (Workmen)			
39	Cheluvaraju.G	2425837	2425837		
40	Devaraja V	1438569	1438569		
41	Hemavathi Shetty	2555196	2555196		
42	Mahadeva B J	1042802	1042802		
43	Mallappa BC	1823217	1823217		
44	Parvathi D.A	587327	587327		
45	Prabhuling Savali	2372847	2372847		
46	Rakesha H.R	572058	572058		
47	Ramachandra Joshi	2655752	2655752		
48	Ravishankar K S	1988033	1988033		
49	S.Anantha rama Raju	5224042	5224042		
50	Suresh Dhanashetti	2443532	2443532		
51	Suresh Konappanavar	1592675	1592675		
52	SW Arup Kumar. S	1026463	1026463		
53	TM Puttaswamy	2209512	2209512		
54	HV Jayarama	1675000	1675000		
55	Amaresha	759047	759047		
56	RaviKumar.B	2145028	2145028		
57	Krishna Murthy.S.	1850278	1850278		
58	Bharma Prasad	806769	806769		
59	Chennakevasa M	1109141	1109141		
60	Hanumantharaja S	531000	531000		
61	Joseph C	531000	531000		
62	Krishna Nayank B G	2065683	2065683		
63	M. Bhuvanehwari	531000	531000		
64	Nagesha	1144409	1144409		
65	Nanjappa D	534000	534000		
66	Panduranag K	531000	531000		
67	Prasanta Kumar Pal	618787	618787		
68	Rangaswamy P	1892789	1892789		
69	Sannagouda Gaddlappa Halligoudra	531000	531000		
70	Sathisha H B	721828	721828		
71	U S Ramesh	534000	534000		
72	Umesh Y N	1622113	1622113		
73	Kumara R	893990	893990		
74	Suresha R	1136184	1136184		
75	Sekar M	939645	939645		
76	Padmanabhan R	359790	359790		
77	Anthony Raju AC	1701015	1701015		
78	R.Sivaganesh	1442675	1442675		
79	Sivaraman V	952575	952575		
80	R Suresh	1030585	1030585		
81	Ashok	1227955	1227955		
82	Lakshmanan	972885	972885		

Annexure 5

Name of the corporate Debtor: Opto Circuits (India) Ltd.

Date of Commencement of CIRP: 16.11.2022

List of creditors as on: 08.01.2024

List of operational creditors (Workmen)												
83	Shalini Shetty		15,41,195	15,41,195								
84	Ramesh NC		18,04,220	18,04,220								
85	Ragavendra MR		10,03,852	10,03,852								
86	Karigowda H M		22,85,978	22,85,978								
			12,46,56,669	12,46,56,669								

Note 1 : Claims submitted to IRP/RP are verified as per supporting documents submitted and are subject to reconciliation with complete/correct books of accounts/records of the Corporate Debtor yet to be provided by Erstwhile management to IRP/RP

Note 2 : In the absence of the bifurcation between employee/ workmen, all claims received from employee/ workmen are form part of this list.

Annexure 6

Name of the corporate Debtor: Opto Circuits (India) Ltd.

Date of Commencement of CIRP: 16.11.2022

List of creditors as on: 08.01.2024

List of Operational creditors (Employees)

(Amount in INR)

Sr. No.	Name of the authorised representative, if any	Name of Employee	Details of claim received		Details of claim admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	whether related party	% of voting share in CoC					
	Total			-	-			-	-	-	-	-	

Note 1 : Claims submitted to IRP/RP are verified as per supporting documents submitted and are subject to reconciliation with complete/correct books of accounts/records of the Corporate Debtor yet to be provided by Erstwhile management to IRP/RP

Annexure 7

Name of the corporate Debtor: Opto Circuits (India) Ltd.

Date of Commencement of CIRP: 16.11.2022

List of creditors as on: 08.01.2024

List of Operational Creditors (Government dues)

(Amount in INR)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	whether related party	% of voting share in CoC					
1	ESIC		29-03-2023	6,04,553	5,67,591	statutory dues			No				-	-	Claim admitted upto October'22. Balance amount of Rs. 36,962/- is treated as CIRP Costs
2	The Deputy Commissioner of Commercial Taxes (Audit) - 4.7, DGSTO - 4, Bengaluru		26.12.2023	4,83,81,643	4,37,92,752	statutory dues			No				45,88,891	-	Claim amount including interest admitted upto 15.11.2022
	Total			4,89,86,196	4,43,60,343		-	-		0%	-	-	45,88,891	-	

Note 1 : Claims submitted to IRP/RP are verified as per supporting documents submitted and are subject to reconciliation with complete/correct books of accounts/records of the Corporate Debtor yet to be provided by Erstwhile management to IRP/RP

2. EPFO Authority has submitted a letter demanding dues of Rs. 1,24,78,200/-and not a claim in Form B. Therefore, the demand is treated as part of CIRP cost since it is to be paid in priority as per Jet Aircraft Maintenance Engineers Welfare Association vs. Ashish Chhawchharia Resolution Professional of Jet Airways - 2022 SCC OnLine NCLAT 418

Annexure 8

Name of the corporate Debtor: Opto Circuits (India) Ltd.

Date of Commencement of CIRP: 16.11.2022

List of creditors as on: 08.01.2024

List of Operational Creditors (Other than Workmen, Employees and Government dues)

(Amount in INR)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	whether related party	% of voting share in CoC					
1	E-FRT Aerocean Logistics P Ltd	09-12-2022	80,964	80,964	Operational Creditors	-	-	No	0%	-	-	-	-	
2	Kfin Technologies Limited	13-12-2022	5,32,457	5,32,457								-	-	
3	CS Parameswar Bhat	14-12-2022	2,65,500	2,65,500	Operational Creditors	-	-	No	0%	-	-	-	-	
4	BSE Ltd - Listing Opertions	16-12-2022	50,16,180	50,16,180								-	-	
5	Alpha Exim Management Pvt Ltd	16-12-2022	2,54,214	2,54,214	Operational Creditors	-	-	No	0%	-	-	-	-	
6	NSE Ltd	16-12-2022	1,12,08,894	1,12,08,894	Operational Creditors	-	-	No	0%	-	-	-	-	
7	B V Swami & CO	23-12-2022	48,12,100	48,12,100	Operational Creditors	-	-	No	0%					Copies of Board Resolution / Appointment Letters for their appointment and fee sought
8	RNT Engineering Pvt Ltd	16-12-2022	70,83,042	70,83,042	Operational Creditors	-	-	No	0%					
9	Cyient DLM Limited	15-02-2023	1,71,40,088	1,71,40,088	Operational Creditors	-	-	No	0%				-	
	Total		4,63,93,439	4,63,93,439		-	-		-	-	-	-	-	

Note 1 : Claims submitted to IRP/RP are verified as per supporting documents submitted and are subject to reconciliation with complete/correct books of accounts/records of the Corporate Debtor yet to be provided by Erstwhile management to IRP/RP

Annexure 9

Name of the corporate Debtor: Opto Circuits (India) Ltd.

Date of Commencement of CIRP: 16.11.2022

List of creditors as on: 08.01.2024

Other creditors, if any, (other than financial creditors and operational creditors)

(Amount in INR)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	whether related party	% of voting share in CoC					
1	Canara Bank, Integ	08-12-2022	9493183	9493183	Equity shares	0	0	yes	No	0	0	0	0	
	Total		94,93,183	94,93,183		-	-		0%	-	-	-	-	

Note 1 : Claims submitted to IRP/RP are verified as per supporting documents submitted and are subject to reconciliation with complete/correct books of accounts/records of the Corporate Debtor yet to be provided by Erstwhile management to IRP/RP